

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 8<sup>th</sup> MAY, 2024, 10:30 A.M.**

**CP/1/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Laxmi Narayan Sogani, 3 Others Vs Sogani Commercials Pvt. Ltd. & 10 Others
Under Section	U/s 241-242 of Companies Act, 2013

For Petitioner (s) : Mr. S. Sancheti, Adv.

For Respondent (s) : Mr. R. Banerjee, Adv. for R-4

**ORDER**

Ld. Counsel Mr. S. Sancheti appears for the Petitioner. R-4 is represented by Ld. Counsel Mr. R. Banerjee. No representation for other Respondents.

List the matter on **24.05.2024** along with the connected **CP/9/GB/2022**.

Sd/-  
**Satya Ranjan Prasad**  
**Member (Technical)**

Sd/-  
**H.V. Subba Rao**  
**Member (Judicial)**